

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2087**  
**TO BE ANSWERED ON: 01.01.2018**

**SC/ST OWNED MSMEs**

2087. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to promote Dalit Indian Chamber of Commerce and Industry and if so, the details thereof;
- (b) the details of the SC/ST owned Micro, Small and Medium Enterprises (MSMEs) across the country, State-wise including Chhattisgarh; and
- (c) the steps taken/being taken by the Government to promote SC/ST owned entrepreneurs in the country?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a): No, Madam. The Ministry of Micro, Small & Medium Enterprises (MSME) has launched National Scheduled Caste and Scheduled Tribe Hub in October 2016 to provide professional support to SC/ST entrepreneurs to fulfil the obligations under the Central Government Public Procurement Policy for Micro and Small Enterprises Order 2012, adopt applicable business practices and leverage the Stand up India initiatives. Organizations / Industry associations like Dalit Indian Chamber of Commerce & Industry (DICCI) has been involved for dissemination of information regarding SC/ST enterprises and entrepreneurs.

(b): This Ministry on 18.09.2015 has notified for online filing of Udyog Aadhaar Memorandum (UAM) at <http://udyogaadhaar.gov.in> by MSMEs in place of existing Entrepreneurs Memorandum-II. A total number of 609952 SC/ST units have been registered under Udyog Aadhaar Memorandum (UAM) till 27 December 2017. Details of State/UT wise number of SC/ST units registered under UAM including Chhattisgarh are given at **Annexure**.

(c): This Ministry is implementing a number of schemes for micro, small and medium enterprises (MSMEs) including National Manufacturing Competitiveness Programme(NMCP), Prime Minister's Employment Generation Programme(PMEGP), schemes for Khadi & Village Industries and Coir, International Cooperation Scheme, Performance and Credit Rating Scheme(PCRS), Marketing Assistance and Technology Upgradation(MATU) schemes, Scheme for 'Credit Guarantee Fund for Micro and Small Enterprises etc. Benefits under these schemes are available to all eligible MSMEs including those belonging to SC and ST communities.

In addition to the schemes implemented by this Ministry, the Ministry of Social Justice and Empowerment is also implementing schemes for SC entrepreneurs including the Credit Enhancement Guarantee Scheme for Scheduled Castes(CEGSSC) and Venture Capital Fund scheme for micro, small and medium entrepreneurs. Ministry of Tribal Affairs is also implementing schemes for self-employment of Scheduled Tribes including term loan scheme and micro credit scheme for self help groups.

\*\*\*\*\*

**Annexure**

**Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2087 for answer on 01.01.2018**

**State/UT wise number of SC/ST units registered under Udyog Aadhaar Memorandum (UAM) as on 27.12.2017**

| Sl. No. | State/UT                    | SC             | ST             |
|---------|-----------------------------|----------------|----------------|
| 1.      | ANDHRA PRADESH              | 44773          | 13585          |
| 2.      | ARUNACHAL PRADESH           | 9              | 361            |
| 3.      | ASSAM                       | 141            | 123            |
| 4.      | BIHAR                       | 126964         | 33486          |
| 5.      | CHHATTISGARH                | 1051           | 653            |
| 6.      | GOA                         | 37             | 30             |
| 7.      | GUJARAT                     | 5935           | 2276           |
| 8.      | HARYANA                     | 3566           | 100            |
| 9.      | HIMACHAL PRADESH            | 547            | 124            |
| 10.     | JAMMU AND KASHMIR           | 66             | 89             |
| 11.     | JHARKHAND                   | 7033           | 6099           |
| 12.     | KARNATAKA                   | 7105           | 2359           |
| 13.     | KERALA                      | 1989           | 138            |
| 14.     | MADHYA PRADESH              | 29792          | 24286          |
| 15.     | MAHARASHTRA                 | 35914          | 14132          |
| 16.     | MANIPUR                     | 322            | 1781           |
| 17.     | MEGHALAYA                   | 6              | 707            |
| 18.     | MIZORAM                     | 7              | 949            |
| 19.     | NAGALAND                    | 2              | 251            |
| 20.     | ODISHA                      | 10408          | 2112           |
| 21.     | PUNJAB                      | 2945           | 47             |
| 22.     | RAJASTHAN                   | 17518          | 4741           |
| 23.     | SIKKIM                      | 11             | 83             |
| 24.     | TAMIL NADU                  | 20338          | 1232           |
| 25.     | TELANGANA                   | 23855          | 13346          |
| 26.     | TRIPURA                     | 222            | 776            |
| 27.     | UTTAR PRADESH               | 100697         | 16433          |
| 28.     | UTTARAKHAND                 | 794            | 232            |
| 29.     | WEST BENGAL                 | 20424          | 4238           |
| 30.     | ANDAMAN AND NICOBAR ISLANDS | 28             | 15             |
| 31.     | CHANDIGARH                  | 108            | 7              |
| 32.     | DADAR AND NAGAR HAVELI      | 22             | 57             |
| 33.     | DAMAN AND DIU               | 19             | 7              |
| 34.     | DELHI                       | 2066           | 125            |
| 35.     | LAKSHADWEEP                 | 0              | 35             |
| 36.     | PUDUCHERRY                  | 215            | 8              |
| 37.     | <b>Total :</b>              | <b>464,929</b> | <b>145,023</b> |